

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

STARRED QUESTION NO:134  
ANSWERED ON:27.02.2006  
SAFE AND STANDARD PRACTICE IN FP SECTOR  
Rao Shri Sambasiva Rayapati

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Ministry has asked Quality Council of India (QCI) to frame guidelines for safe and standard practices in food processing units;
- (b) if so, the details thereof;
- (c) whether the Government proposes to establish a mechanism for accreditation of certification bodies that certify food processing units in the country;
- (d) if so, the details thereof;
- (e) whether the Monitoring Committee has since been constituted; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES(SHRI SUBODH KANT SAHAI)

(a) to (f): A statement is laid on the table of House.

Statement referred to in reply to Lok Sabha Starred Question No. 134 for 27.2.2006 .

Ministry of Food Processing Industries (MFPI) and Quality Council of India (QCI) had signed a Memorandum of Undertaking (MOU) to establish a mechanism for accreditation of certification bodies operating in certification of food processing units in the country for food safety/quality management systems and monitoring of certification bodies through surveillance. MOU does not cover framing of guidelines for safe and standard practices in food processing units by QCI. MOU provides for constitution of a "Monitoring Committee" consisting of Ministries / Departments of Food Processing, Health, Consumer Affairs, Commerce and Industry Associations, to oversee the implementation of the MOU.